

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice M S Sahoo today, the 02nd June, 2026.

COURT NO - IX (5TH FLOOR)

THE HON'BLE MR. JUSTICE M.S. SAHOO

(This Bench will function through virtual mode)

FOR ORDERS

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|-------------|---|--|--|
| 1) | CMP/739/2026
(I.A No. 1048 of 2026 is at flag "C" for appropriate order. (copy not served) I.A No. 847 /2026 is at flag "A" for further orders reg; stay. I.A No. 980 of 2026 is at flag "B" for stay of execution case No. 09/2024.(copy not served) Counter Affd. filed on behalf of O.P No. 1 is at flag "10". (Copy served) Pursuant to order dtd 4.5.2026 Report received from Ld. Secretary, DLSA, Dhenkanal kept in record is at flag "M".) Mention | STATE OF ODISHA
Vs | SWAYAMBHU MISHRA,A.S.C |
| | | M/S RAJALAXMI
CONSTRUCTION LTD.,
CUTTACK | KAMAL BEHARI
PANDA(SR.ADV),J.P.BEHERA
,S.K.PANDA |
| WITH | CMP/740/2026
(I.A No. 1049 of 2026 is at flag "C" for appropriate order. (copy not served) I.A No. 846 /2026 is at flag "A" for further orders reg; stay. I.A No. 981 of 2026 is at flag "B" for stay of execution case No. 08/2024.(copy not served) Counter Affd. filed on behalf of O.P No. 1 is at flag "10". (Copy served) Pursuant to order dtd 4.5.2026 Report received from Ld. Secretary, DLSA, Dhenkanal kept in record is at flag "M".) Mention | STATE OF ODISHA
VS | SWAYAMBHU MISHRA,A.S.C |
| | | M/S RAJALAXMI
CONSTRUCTION LTD. | KAMAL BEHARI
PANDA(SR.ADV),J.P.BEHERA
,S.K.PANDA |

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
02.06.2026

DY.REGISTRAR (JUDL.) (I/C)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's
Notice Board for information.)

DY.REGISTRAR (JUDL.) (I/C)